

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM; NAGALAND; MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

No.HC.XI-10/2022/238/RC dated 07.11.2022# # # In exercise of the powers conferred under Article 229 of the Constitution of India, the Gauhati High Court has been pleased to amend Rule 7.7.(iv) of the Gauhati High Court (Appointment, Conditions of Service and Conduct) Rules, 1967 in the following manner, with immediate effect:

"(iv) 60% of the posts of Stenographer Grade-I (Gazetted) mentioned in Schedule-I shall be filled up by direct recruitment from amongst candidates possessing a Bachelors degree from a recognized University preferably with a diploma in Stenography in English with minimum speed of 120 wpm in shorthand and 50 wpm on a computer. Due weightage will be given to law graduate. 40% posts shall be filled up by promotion from amongst serving Stenographer Grade II having 4 years experience in the Grade and a speed of 120 wpm in shorthand and 50 wpm on a computer. Due weightage will be given to a law graduate. The posts of Stenographer Grade-II will be filled up by direct recruitment from amongst candidates having Bachelors degree from a recognized University preferably with a diploma in Stenography in English with minimum speed of 100 wpm in shorthand and 40 wpm on a computer. Due weightage will be given to a law graduate."

By Order,

Sd/- Gautam Baruah,

REGISTRAR GENERAL


Memo No. HC.XI-10/2022/239-265/RC dated 07.11.2022

Copy to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Law Secretary to the Govt. of Nagaland, Kohima/ Mizoram, Aizawl/ Arunachal Pradesh, Itanagar.
3. The Secretary, Assam Information Commission, Jonakee Complex, Shilpgram Road, Panjabari, Guwahati, Assam.
4. The Registrar (Vigilance/Administration/Judicial/Estt.), Gauhati High Court, Guwahati.

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5. The Registrar –cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Nahariagun
7. The District & Sessions Judge, _____.
8. The Principal Judge, Family Court, _____.
9. The Presiding Officer, Labour Court, _____.
10. The Presiding Officer, Industrial Tribunal, _____.
11. The Judge Designated Court, Assam, Guwahati.
12. The Special Judge, Assam, Guwahati.
13. The Special Judge, CBI, Assam, Guwahati.
14. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati.
15. The Member, MACT, _____.
16. The Joint Registrar, _____, Gauhati High Court, Guwahati.
17. The Director, Assam Govt. Press, Bamunimaidam, Guwahati for publication of the notification in the Assam Gazette.
18. The Publisher, Nagaland Gazette, Kohima/Mizoram Gazette, Aizawl/ Arunachal Pradesh Gazette, Itanagar. They are requested to publish the notification in their respective Official Gazettes.
19. The Deputy Registrar, _____, Gauhati High Court, Guwahati.
20. The Chief Judicial Magistrate, _____.
21. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
22. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
23. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
24. The P.S. to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
25. The Superintendent, _____Section, Gauhati High Court, Guwahati.
26. The Project Manager/System Analyst, Gauhati High Court, Guwahati. He is requested to upload a copy of the notification in the High Court Web site.
27. The C.A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL
17/11